



**THE  
JAMMU & KASHMIR GOVERNMENT GAZETTE**

Vol. 131] Jammu, Sun., the 16th Dec., 2018/25th Agra., 1940. [No. 37-18

Separate paging is given to this part in order that it may be filed as a  
separate compilation.

**PART III**

**Laws, Regulations and Rules passed thereunder.**

GOVERNMENT OF JAMMU AND KASHMIR  
CIVIL SECRETARIAT—DEPARTMENT OF LAW,  
JUSTICE AND PARLIAMENTARY AFFAIRS  
(Legislation Section)

Jammu, the 16th December, 2018.

The following Act has been assented to by the Governor  
on 16th December, 2018 and is hereby published for general  
information :—

**THE UNIVERSITY OF LADAKH ACT, 2018**

(Governor Act No. LVI of 2018)

[16th December, 2018.]

Enacted by the Governor in the Sixty-ninth Year of the Republic of  
India.

An Act to provide for the establishment of University of Ladakh at

Leh in the State and for matters connected therewith or incidental thereto.

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th of June, 2018, the Governor is pleased to enact as follows:—

1. *Short title and commencement.*—(1) This Act may be called the University of Ladakh Act, 2018.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. *Definitions.*—In this Act, unless the context otherwise requires,—

- (a) “Academic Council” means the Academic Council of the Cluster University ;
- (b) “Affiliated College” means an institution imparting instruction for the Bachelor’s Degree, Integrated Honours and Postgraduate courses recognized by the Cluster University in accordance with the provisions of this Act and the Statutes ;
- (c) “Autonomous College” means an institution imparting instruction for the Bachelor’s Degree, Integrated Honours and Postgraduate courses with an autonomous status recognized by the Cluster University in accordance with the provisions of this Act and the Statutes ;
- (d) “College” means an institution maintained or admitted to its privileges by the Cluster University and includes a Constituent/ Autonomous/Affiliated College ;
- (e) “Cluster University” means the University of Ladakh, created by pooling the resources of existing Colleges of Ladakh and all references to the term “Cluster University” in this Act wherever occurring, shall mean and construed as “University of Ladakh” ;

